

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 20th February, 2019

No. HC.VII-167 (Pt.-V)/2014/815/A : The following officers in Grade I of the Assam Judicial Service are **exempted** from attending the Skill Development Programme, scheduled to be held on **23.02.2019 at the Conference Hall of the Judicial Academy, Assam at Amingaon –**

Sl. No.	Name	Designation
1.	Smti Malasri Nandi	Member, MACT, Sonitpur, Tezpur
2.	Smti Anubha Das	Principal Judge, Family Court, Cachar, Silchar (under order of transfer as Principal Judge, Family Court, No.1, Kamrup (M), Guwahati)
3.	Shri Thaneswar Kalita	Member, MACT, No.3, Kamrup (M), Guwahati
4.	Smti Shabnom Choudhury	Addl. District and Sessions Judge, FTC, Nagaon
5.	Smti Bobita Kshetry	Addl. District and Sessions Judge, Kamrup, Amingaon

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-V)/2014/**816 - 828/A** dated 20.02.2019

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati (in reference to the Notification No. HC.VII-167(Pt.-V)/2014/454/A, dated 1st February, 2019)
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Kamrup (M), Guwahati / Kamrup, Amingaon / Sonitpur, Tezpur / Cachar, Silchar / Nagaon. He / she is requested to inform the concerned officer of his / her District accordingly.
7. Smti Malasri Nandi, Member, MACT, Sonitpur, Tezpur
8. Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar (under order of transfer as Principal Judge, Family Court, No.1, Kamrup (M), Guwahati)
9. Shri Thaneswar Kalita, Member, MACT, No.3, Kamrup (M), Guwahati
10. Smti Shabnom Choudhury, Addl. District and Sessions Judge, FTC, Nagaon
11. Smti Bobita Kshetry, Addl. District and Sessions Judge, Kamrup, Amingaon
12. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Research Officer, Judicial Academy, Assam.

14. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
15. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
16. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

16/26.2.19
Registrar (Judicial)